

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3236
ANSWERED ON:21.12.2004
AGRAHAYANA SAKA AMBIGUITY IN U.G.C. AND AICTE JURISDICTION
Hamza Shri T.K.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any role is being played by UGC in respect of B.Ed. and M.Ed. education/degrees;
- (b) if so, details thereof and the responsibilities entrusted upon All India Council of Technical Education (AICTE) in respect of B.Ed and M.Ed degrees;
- (c) whether there has been any overlapping in the jurisdiction of UGC & AICTE over B.Ed and M.Ed education; and
- (d) if so, reasons therefor and measures taken to demarcate the jurisdiction of UGC & AICTE?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH)

(a) to (c): B. Ed. and M.Ed. education comes under the purview of National Council for Teacher Education. The role of UGC with regard to B. Ed. and M. Ed. degrees is limited only to the extent of including them in the list of UGC specified degrees. AICTE does not deal with matters relating to B. Ed. and M. Ed. degrees.

In view of above, there is no conflict between UGC and AICTE Acts in respect of B.Ed. and M. Ed. degrees.

(d): Does not arise.